

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5924

ANSWERED ON:02.05.2003

DECENTRALISATION OF PROCUREMENT SCHEME

RAMSHETH THAKUR

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether various State Governments has not agreed to decentralised the procurement scheme;
- (b) if so, the objection raised by each State;
- (c) whether the Union Government have given its assent to share the financial burden;
- (d) if so, details thereof;
- (e) if not, the reasons therefor; and
- (f) the steps taken by the Union Government to resolve issue regarding decentralization of procurement?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SL MAHARIA)

(a)&(b): The Decentralised Procurement Scheme is already being undertaken by the State Governments of West Bengal, Madhya Pradesh, Uttar Pradesh, Chhattisgarh, Tamil Nadu and Uttaranchal. The State Governments of Assam and Tripura have also evinced interest in the Scheme. No specific objections have been received from the State Governments and the Central Government has been encouraging other States, which have potential for procurement, to step up their procurement efforts.

(c)&(e): Under the Decentralised Procurement Scheme the Central Government undertakes to meet the entire expenditure incurred by the State Governments on the operations of procurement, storage and distribution of foodgrains as per the approved costing.

(f): Does not arise.